

LOK SABHA
UNSTARRED QUESTION NO. 55
TO BE ANSWERED ON 04.02.2019

CNG Stations

†55. SHRI ALOK SANJAR:

Will the Minister of PETROLEUM AND NATURAL GAS पेट्रोलियम और प्राकृतिक गैस मंत्री be pleased to state:

- (a) whether there is any proposal to link new cities with CNG in the country;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether there is any proposal for providing CNG supply in Bhopal of Madhya Pradesh and if so, the details thereof; and
- (d) the details of the cities in which CNG supply is proposed to be provided, State/UT-wise?

ANSWER

MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) & (b) Petroleum and Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to the entities for the development of City Gas Distribution (CGD) network in Geographical Areas (GAs) as per PNGRB Act, 2006. PNGRB identifies GAs for authorizing the development of CGD network in synchronization with the development of natural gas pipeline connectivity/ natural gas availability. The authorized CGD entities develop network to supply Compressed Natural Gas (CNG) in respective GAs.

(c) Consortium of Think Gas Investments PTE Limited has been authorized to develop CGD network in Bhopal under 9th CGD bidding round.

(d) PNGRB has launched 10th CGD Bidding Round covering 50 GAs spread over 14 States and 124 districts (112 full and 12 part).